

# HIGH COURT OF JAMMU AND KASHMIR

(Office of Registrar General at Jammu)

## NOTIFICATION

**Subject: - Winter Vacations.**

**No. 696/NG**

**Dated : 22-12-2020**

It is notified for the information of all concerned that the Subordinate Courts of Kashmir Province and the Courts located in District Kishtwar; Judicial District Bhandarwah; Batote, Gool, Banihal and Ukhral in District Ramban and Bani in District Kathua of Jammu Division as well as Courts located in Union Territory of Ladakh (Leh /Kargil) shall observe 15 days winter vacations with effect from 01-01-2021 to 15-01-2021 (both days inclusive).

The Principal District and Sessions Judges and Chief Judicial Magistrates of all the concerned Districts shall make suitable arrangements for disposal of urgent criminal business arising during the period of such vacations in the areas within their respective jurisdictions.

*By order.*

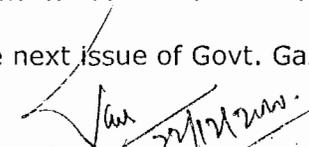
  
**(Jawad Ahmed)**  
**Registrar General**

No: 22280-323/NG

Dated:22.12.2020

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of J&K, Jammu.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
...for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Secretary to Government Department of LJ&PA, Civil Secretariat, Jammu.
5. Registrar Rules, High Court of J&K, Jammu.
6. Registrar Judicial, High Court wing Jammu/Srinagar.
7. Registrar Computers, High Court Main Wing, Jammu.
8. Director, State Judicial Academy, Jammu.
9. All Principal District and Sessions Judges of Kashmir Province, Principal District and Sessions Judges Bhandarwah, Ramban, Kishtwar and Kathua as well as Principal District & Sessions Judges of Union Territory of Ladakh (Leh / Kargil).  
...for information with the request to circulate the notification among all the Judicial Officers in their respective Districts.
10. Central Project Coordinator, e-Courts for uploading the same on the website.
11. Administrative Officer Office of Advocate General, Jammu and Kashmir, Jammu for information
12. President All Bar Associations of Union Territories of Jammu & Kashmir and Ladakh for information.
13. Manager, Government Press, Jammu for publication in the next issue of Govt. Gazette.
14. Office file.

  
**Registrar General**